## Declaration of Assets and Liabilities

Year 2023 - 2024

1, Ramanand yadav , son/daughter/wife or show- Bulency, yadav

service and presently working as Hice attendent of Bihar vidhan Sabhar Porna
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependents\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	200001	SMT-Birda Devi	4 (2000)	1	A 1 A 1 A 1 A 1 A 1 A 1 A 1 A 1 A 1 A 1
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	25000/=	Ail	NIH	HIL	
(ill)	Bonds, Debentures and Shares in companies	NiL	NiL	NIL	MIL	
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	MIL	MiL	NiL	entre est
(v)	Motor Vehicles (details of make, etc.)				der store	A 10 M T T T T T T T T T T T T T T T T T T
(vi)	Jewellery (give details of weight and value)	50 Gmm	100 hrm hold Silver 200mo	MiL	NiL	
(vli)	Other assets, such as values of claims / interests	HiL	MIL	NIL	HIL	monutes (,

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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4040 (Falls)

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	nave to be indicated]  Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	undivi ded Agrical toal Probant	NIL.	HIL	MIL	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	MIL	MIL	NIL	MIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	MIL	Hit,	MIL	MIL	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market	undiv ded House Selar Roll hopal hans	NIL	MIL	MIL	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NiL	

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	SBivichem mandal Branch	1000000/=00	
(0)	(ii) Loans from financial	N'L	TO SERVICE OF THE SER	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Mic	MIL	
	(b) dues to departments dealing with supply of water	Mit.	MIL	
	(c) dues to departments dealing with supply of electricity	MIL	HIL	

	(d) dues to departments dealing with telephones	MIL	MIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	MIL	ML	
	(f) Other dues, If any	NIL	NIL	
(b)	(i) Income Tax including surcharge [Also Indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	470bh 2022 E	MIL	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NiL	NiL	
	(III) Sales Tax (Only in case of proprietary business)	Ni L	MIL	
	(iv) Property Tax	NIL	NIL	

## C. Personal Detail

c. Personal De	<u>stan</u>	
GPF/CPF/PRAN No.	:-	PTSBLA 1347
Gender	;-	M (M/F)
Date of Birth	:*	20041977 (DD/MM/YYY)
Class/Group	:-	(A/B/C)
Cadre	!-	Bihar vichan Sabher, office attendent
		B.S.S Bihar Secretariat Service etc.)
Home District	;=	hopal hand
I hereby d knowledge and be		that the above details are true to the best of my
		Signature
Place: Patra	1424	Name of Employee: Ramanand yodar Designation: office attendent
Date: 07/02/20	2.4	Department: Birar Bielhan Sabhar, Datna

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.